Annexure -7

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09-11-2021; List of creditors as on: 18-05-2022

SI.	Details of Claimant		Details of claim								Amount of	Amount	Amount	Amount of
No.			received								contingent	of any	of claim	claim under
	Department	Government	Date of	Amount	Amount Admitted	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification
			receipt	claimed	Provisionally	claim	covered by	covered by	related	share in		dues,	admitted	
							security	guarantee	party?	CoC, if		that may		
							interest			applicable		be set-off		
1	Commercial Taxes	Office of the Joint Commissioner Commercial Taxes, Alipore Charge, Kolkata		22,05,11,601		Statutory Dues	Nil	Nil	No	NA	Nil	Nil	1,97,50,839	
2	Commercial Taxes	The Assistant Commissioner (ST) Annasalai Assessment Circle Chennai-6	25-11-2021	48,736		Statutory Dues	Nil	Nil	No	NA	Nil	Nil		
				22,05,60,337	20,08,09,498								1,97,50,839	-
				Note: As the books	& accounts are not avail	ble. Hence the	claims are prov	isiinally admitted b	based on the pro	oof of claims subm	itted by the claima	ants.		

List of operational creditors (Government dues)

